

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

ANNIE TRADERS PRIVATE LIMITED OPERATING IN TRADING OF IRON AND STEEL, COAL AND ALLIED PRODUCTS AT THIRUVALLUR, CHENNAI.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Annie Traders Private Limited CIN U51900TN2011PTC083726 PAN AAKCA2625E
2.	Address of the registered office	No: 1/96, GNT Road, Janappan Chatram, Alinjevakkam Post, Thiruvallur, Chennai, Tamil Nadu, India, 600067
3.	URL of website	N.A
4.	Details of the place where the majority of fixed assets are located	Can be sought by sending an E-Mail at cirpannietraderspvt@gmail.com
5.	Installed capacity of main products/ services	Can be sought by sending an E-Mail at cirpannietraderspvt@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Can be sought by sending an E-Mail at cirpannietraderspvt@gmail.com
7.	Number of employees/ workmen	Nil, since the company is not a going concern.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending an E-Mail at cirpannietraderspvt@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending an E-Mail at cirpannietraderspvt@gmail.com
10.	Last date for receipt of expression of interest	01-11-2025
11.	Date of issue of provisional list of prospective resolution applicants	11-11-2025



12.	Last date for submission of objections to provisional list	16-11-2025	
13.	Date of issue of final list of prospective resolution applicants	26-11-2025	
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01-12-2025	
15.	Last date for submission of resolution plans	31-12-2025	
16.	Process email id to submit Expression of Interest	cirpannietraderspvt@gmail.com	

Date:- 17-10-2025

Place:- Chennai.



K.J. Vinod

Registration No IBBI/IPA-003/ICAI/2020-2021/13451.
AFA No AA3/13451/02/300625/301104 valid up to 30-06-2026
Flat No B-602, Santha Towers , Paruthipattu, Avadi,
Chennai, Tamil Nadu PIN 600 071



Registered Office: 19-A Dhuleshwar Garden,
Jaipur, Rajasthan, India, 302001.
www.aubank.in

LOAN AGAINST GOLD - AUCTION NOTICE ON "AS IS WHERE IS" BASIS

The below mentioned borrowers have been issued notices to pay their outstanding amounts towards the loan against gold facilities availed from AU Small Finance Bank Limited ("Bank"). Since the borrower/s has/have failed to repay his/her dues, we are constrained to conduct an auction of pledged gold items/articles on **20 November 2025 between 11:00 AM – 3:00 PM (Time)** at below mentioned branches according to the mode specified therein. In the case of deceased borrowers, all conditions will be applicable to legal heirs. Please note that in the event of failure of the above auction, the bank reserves its right to conduct another auction without prior intimation.

E-Auction Branch Details (E-auction will be conducted by using Weblink - <https://gold.samil.in>)

ALANGAYAM - 2566000070639 | ARAKONAM - SWAL PET - 25660000840645
25660000717657 25660000803555 | ARANTHAGI - 25660000790647 | ARNI -
KARTHIKEYAN ROAD - 25660000226111 25660000840725 | AVADI - 25660000792904
25660000865177 | BHAVANI - 25660000633145 25660000632726 | CHENNAI - ANNA
NAGAR - 25660000792704 | CHENNAI - MADIPAKKAM - 25660000846304
25660000823157 | CHIDAMBARAM - 2566000080198 | ERODE - 25660000755635 |
KALLAKURCHI - 25660000834786 | KANCHIPURAM - ENNAIKARA STREET -
25660000856895 | LALGUDI - 25660000818287 25660000662339 25660000843379 |
MADURANTHAKAM - 25660000236682 | MANACHANNALLUR - 25660000693020
25660000747220 | MANNARGUDI - 25660000829486 | MELUR - 25660000782593 |
NEEDAMANGALAM - 25660000685815 25660000849008 | PALANI - 25660000799641 |
PERANAMBATTU - 25660000724954 | PUDUKOTTAI - 25660000811170 | SALEM -
25660000774208 25660000857063 | SANKARANKOIL - 25660000841633
25660000753458 25660000911042 | SIVAKASI - 25660000654755 25660000857833
25660000687842 25660000797765 25660000798033 | TAMBARAM - CHENNAI -
25660000824605 | THANJAVUR - CAUVERY NAGAR - 25660000051009 |
THIRUCHIRAPPALLI - 25660000716319 25660000716209 | THIRUTHURAIPOondi -
25660000802757 25660000859509 25660000810372 25660000879111 25660000876666 |
THIRUVARUR - 25660000706268 | TINDIVANAM - 25660000159326 256600000207307
25660000695676 25660000774408 | TIRUPATHUR - 25660000803995 25660000879621 |
TIRUPPUR - 25660000783431 | TIRUTTANI - 25660000806440 | VADIPATTI -
25660000685295 | VEDARANYAM - 25660000841273 | VELLORE - 25660000052717 |

Note: The auction is subject to certain terms and conditions mentioned in the bid form. Sd/- which is made available before the commencement of auction. Manager AU Small Finance Bank Limited

“IMPORTANT”

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EAST COAST RAILWAY

CORRIGENDUM NO. - 02 TO

Tender Notice No. ETC/CONIBBS2025040 Dt.: 12.09.2025

The following modification has been made against above Tender Notice which may please be noted.

Particulars Date & Time of Closing of Tender :-

As Published (Corrigendum No.01)	Now To be Read As
24.10.2025 at 1200 Hrs.	04.11.2025 at 1200 Hrs.

For details please visit website: www.ireps.gov.in

Chief Administrative Officer (Con)/ Bhubaneswar

S. E. RAILWAY – TENDER

For and on behalf of President of India, the Dy. Chief Electrical Engineer (Con), South Eastern Railway, Rourkela invites e-tender for the following work: **e-Tender Notice No.: 02-TENDER-ELCON-CKP-25-26, Date: 15.10.2025, Brief Description of Works:** Supply, erection, testing & commissioning of 25KV OHE at Barpali loading bulb line (47.70km) for MCL deposit work in Chakradharpur Division. **Cost:** ₹ 24,86,23,012. **Bid Security:** ₹ 13,93,100. **Completion period:** 18 (Eighteen) months. **Due Date:** 14.11.2025. Interested tenderers may visit website www.ireps.gov.in for full details/description/specification of the tenders and submit their bids online. In no case manual tenders for this item will be accepted. **NB:** Prospective Bidders may regularly visit www.ireps.gov.in to participate in all other tenders. **(PR-731)**



VASTU HOUSING FINANCE CORPORATION LTD

Unit 203 & 204, 2nd Floor, "A" Wing, Navbharat Estate, Zakaria Bunder Road, Sewri (West), Mumbai 400015, Maharashtra. CIN No.: U65922MH2005PLC272501

POSSESSION NOTICE

Whereas, The undersigned being the Authorised Officer of Vastu Housing Finance Corporation Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred to him under section 13 (12) read with Rule 9 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice calling upon the borrowers mentioned herein below to repay the amount mentioned in the respective notice within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, undersigned has taken possession of the property described herein below in exercise of powers conferred on me under Section 13(4) of the said Act read with Rule 9 of the said rules on the date mentioned below. The borrower and guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Vastu Housing Finance Corporation Limited Branch for an amount mentioned as below and interest thereon, costs etc.

SN	Name of Borrower, Co-Borrower and LAN No.	Date & Amount of Demand Notice	Description of Property	Date & Type of Possession
1	Kumaresan-Ramar Karunya Palanisami Lan: MLP0000000217103	13-Jun-25 Rs. 907700/- as on 11-Jun-25	As Per Doc No:3255/2024 I Survey No. Old Natham S.no - 629/1 After Natham S.no-1184/80ii Total Extent 0.02.03 Sq.mts III Location Like Name Of The Place, Village, City, Registration, Subdistrict Etc. Banthrahalli Village , Pennagaram Taluk, Dharmapuri Regd.district, Pennagaram Sroi) Boundaries For 0.02.03 Sq.mts Of Land Boundaries: North –street , South –street , East – Sudharani Vacant Land, West – Venkatasalam House.	Symbolic Possession taken on 13-10-2025
2	Chidhambaram P Priya C Lan: LP0000000184157	20-Jun-25 Rs. 908034/- as on 11-Jun-25	100 Kovilpalayamsivanmalai, Water Tank, Kangeyam, Tiruppur, Kangeyam, Tamil Nadu - 638701 Boundaries: North – Pap Channel , South –east West Passage, East – Plot No 7, West – Plot No 5.	Symbolic Possession taken on 14-10-2025
3	Kavitha K Surulirajan Boss Lan: LP0000000205093	22-May-25 Rs. 1362550/- as on 16-May-25	S No Old 209 S No New 209/1 Join Patta No 1029 Plot No 27 Ganesh Nagar, Neruperichal Village Tiruppur North Taluk Tiruppur Joint Sro Tiruppur Rd And District, Tamil Nadu, 641666-area : 1200 Sq Ft Boundaries: North – Site No 27 North Part Plot, South – Site No 25 And 26, East - Site No 23 , West – 22 Ft South North Layout Road.	Symbolic Possession taken on 14-10-2025
4	Balaji S P Jaya Sudha B Lan: HL0000000123584	13-Jun-25 Rs. 1884414/- as on 11-Jun-25	The Apartment bearing No.FG27 on the Ground Floor, F Block of the Project "VIVACITY-EN VEEDU" having a Carpet Area of 295 square feet (Super Built Up Area of 472 square feet) including a share in the Common Areas with the non-exclusive right to use the Common Amenities and Facilities to be built/being built on the total land of 1.47.879 Sq.Ft., together with 214 Sq.Ft., of Undivided share of land out of 1.47.879 Sq.Ft. of land, Comprised in Survey Nos. 28 (Part), 32 and 33 (part) and situate at KANNIVAKKAM VILLAGE, Chengalpattu Taluk, Kancheepuram District and Lying within the Jurisdiction of Sub Registration District of Thirupurur and Registration district of Chengalpattu. Boundaries: North – – Land in S. Nos. 29, 30, 31 and 33 (part), South–Existing public road in S. Nos. 16/142 33 (part) and Land in S. Nos. 27, 28(part) and 18, East -Land in S. Nos. 34, 35, West – Land in S. Nos. 28 (part), 29 and 33 (part).	Symbolic Possession taken on 15-10-2025

Date : 17.10.2025

Place : Dharmapuri/Tiruppur

Authorised Officer

Vastu Housing Finance Corporation Ltd

Regd. Office: 9th Floor, Antriksh Bhavan, 22, K.G.Marg, New Delhi-110001, Ph: 011-23357171, 23357172, 23705414, Web:- www.pnbhousing.com
Branch Address: RH, Chennai-Guindy, C 45, 1st Floor, Thiru. Vi. Ka, Industrial Estate, GUINDY, Chennai – 600032

Notice Under Section 13(2) of Chapter III of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002, Read With Rule 3(1) of the Security Interest (Enforcement) Rules, 2002 Amended as On Date. We, the PNB Housing Finance Limited (hereinafter referred to as "PNBHFL") had issued Demand notice U/s 13(2) of Chapter III of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. The said Demand Notice was issued through our Authorized Officer to all below mentioned Borrowers/ Co-Borrower/ Guarantors since your account has been classified as Non-Performing (NPA) Assets as per the Reserve Bank of India National Housing Bank guidelines due to non-payment of instalments/ interest. The contents of the same are the defaults committed by you in the payment of instalments of principals, interest, etc. Further, with reasons, we believe that you are evading the service of Demand Notice hence we are doing this Publication of Demand Notice which is also required U/s 13(2) of the said Act.You are hereby called upon to pay PNBHFL within a period of 60 Days of the date of publication of this demand notice the aforesaid amount along with up-to-date interest and charges, failing which PNBHFL will take necessary action/measures under all or any of the provisions of Section 13(4) of the said Act, against all or any one or more of the secured assets including taking possession of the secured assets of the borrowers and guarantors. Your kind attention is invited to provisions of sub-Section (8) of Section 13 of the of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 where under you can tenderpay the entire amount of outstanding due together with all costs, charges and expenses incurred by the PNB HFL only till the date of publication of the notice for sale of the secured assets by public Auction, by inviting quotations, tender from public or by private treaty. Further, you are prohibited U/s 13(13) of the said Act from transferring either by way of sale, lease or in any other way the aforesaid secured assets.

S. No.	Loan Account No.	Name/ Address of Borrower and Co- Borrower(s)	Name & Address of Guarantor(s)	Property(ies) Mortgaged	Date of Demand Notice	Amount O/s as on date Demand Notice
1	HOUCHE / 0923/ 1162784	Mrs. Gowri Kannan W/o. Kannan, 63/54, Thiruvottiyur, Annai Sivagami Nagar, 2nd Street, Ennore Thermal Station, Mathavaram, Tiruvallur, Chennai-600057. Also Available At: Shop No. 11, Annai Sivakami Nagar 8th Street, Ennore, Tiruvallur, Chennai-600057. Also Available At: Hig Flat No 7, First Floor, Block L, Trinb Neithalagar, 2nd Street, Ennavor Village, Ennavor, Madhavaram Taluk, Chennai-600057, Mr. Kannan S/o. Marimuthu, 63/54, Thiruvottiyur, Annai Sivagami Nagar, 2nd Street, Ennore Thermal Station, Mathavaram, Tiruvallur, Chennai-600057	Not applicable	Details of Secured Property: All that piece and portion of the HIG Flat No.7, in the First Floor of the Building in Block No.L' erected on the land in Survey No.166 Part of, Nalthal Nagar, Ennavor Village, Madhavaram Taluk, Thiruvallur District now Thiruvottiyur Taluk, Chennai District, in flat measuring 82.70 square metres (Plinth area of Flat) and undivided Plot area 74.76 square metres (and being bounded on the: The North by: Flat No. L-8 & Lobby, The South by: Scheme Boundary, The East by: Flat No. L-6, The West by: Future Development. Within the Sub Registration District of Thiruvottiyur, and Registration District of Chennai North.	09-10-2025	Rs.35,17,511/- (Rupees Thirty-Five Lakhs Seventeen Thousand Five Hundred and Eleven Only) as on 08-10-2025

Place: Chennai, Dated:15-10-2025

Sd/- Authorized Officer, M/s PNB Housing Finance Ltd.

STATE BANK OF INDIA No.157, 3rd Floor, SB Annex Building, Annaalai Chennai - 600 002.
Centralised Retail Asset Management Cell (CRAMC) Phone: 044-2854001, 044-28540017, 044-28540018
E-Mail : rwcramc.hoche@sbi.co.in

DEMAND NOTICE

A Notice is hereby given that the following Borrower/s have defaulted in the repayment of principal and interest of the loans facility obtained by them from the bank and the loans have been classified as Non Performing Assets (NPA). The notices were issued to them under section 13 (2) of Securitization and Re-construction of Financial Assets and Enforcement of Security Interest Act 2002 on their last known addresses, but they have been returned unserved and as such they are hereby informed by way of this public Notice.

Name of the Borrower	Details of Properties / Address of Secured Assets to be Enforced	Date of NPA & Date of Notice & Amount Outstanding																																																
SBI Home Loan A/c No. 39668292723 in the name of Ms. Deepthi Srivastava at our St. Thomas Mount Branch (40250) linked with HLC OMR(15441) Ms. Deepthi Srivastava, D/o. Mr. Hari Har Lal Srivastava Residential Address (Borrower) : No.3A6, Baashyaam Pinnacle, Crest Apartment, Sholinganallur, Chennai-600097. CBS/KYC Address (Borrower) : K56/31, Ausangani, Varanasi, Uttar Pradesh-221001. Office Address (Borrower) : Emp Id: 367, Market Simplified India Limited, 13th Floor, Zenith Building, Ascondas International Tech park, CSIR Road, Taramani, Chennai-600113. Property Address (Borrower) : Flat No. F105, Casa Grand Sereno, Ottiyambakkam Village, Sholinganallur Taluk, Kancheepuram-600125.	SCHEDULE -A : All that piece and parcel of land situated at Ottiyambakkam village, Sholinganallur Taluk, Kancheepuram District, totally admeasuring about 4 Acre 56 Cents [i.e. 1,98,634 Sq.ft. or thereabouts] comprised in the following survey numbers: <table><tr><th>Sl.No</th><th>Survey No.</th><th>Extent in cents</th><th>7.</th><th>172/1C1</th><th>35</th></tr><tr><td></td><td></td><td></td><td>8.</td><td>172/1C2</td><td>35</td></tr><tr><td>1.</td><td>153/1</td><td>55</td><td>9.</td><td>172/2A</td><td>40</td></tr><tr><td>2.</td><td>153/2</td><td>60</td><td>10.</td><td>172/2B</td><td>50</td></tr><tr><td>3.</td><td>171/1</td><td>32</td><td>11.</td><td>172/2C</td><td>27</td></tr><tr><td>4.</td><td>171/2A</td><td>67</td><td>12.</td><td>180/1</td><td>25</td></tr><tr><td>5.</td><td>172/1B1</td><td>30</td><td></td><td>Total</td><td>456</td></tr><tr><td>6.</td><td>172/1B2</td><td>30</td><td></td><td></td><td>Cents</td></tr></table> and situated within the Sub-Registration District of Selaiyur and Registration District of South Chennai. SCHEDULE -B: All that piece and parcel of land measuring an extent of 1650.78 Sq.mt. towards Open Space Reservation Area and 2015.60 Sq.mt. towards Link Road Area totally admeasuring about 3666.38 Sq.mt. [i.e. 39.465 Sq.ft. or thereabouts] in the total extent of Schedule 'A' Property. SCHEDULE -C : (Description of Apartment) : A residential unit bearing Apartment No. F105 in First Floor measuring about 637 Sq.ft. carpet area [comprising in Super Built-up area of 965 sq.ft.] in the apartment complex along with One covered Car Park in the residential project "Casagrand Sereno"	Sl.No	Survey No.	Extent in cents	7.	172/1C1	35				8.	172/1C2	35	1.	153/1	55	9.	172/2A	40	2.	153/2	60	10.	172/2B	50	3.	171/1	32	11.	172/2C	27	4.	171/2A	67	12.	180/1	25	5.	172/1B1	30		Total	456	6.	172/1B2	30			Cents	17.09.2025 Date of Notice 18.09.2025 Amount Outstanding as on 18.09.2025 Rs. 28,14,837/- with further interest from 19.09.2025 & incidental expenses costs etc.,
Sl.No	Survey No.	Extent in cents	7.	172/1C1	35																																													
			8.	172/1C2	35																																													
1.	153/1	55	9.	172/2A	40																																													
2.	153/2	60	10.	172/2B	50																																													
3.	171/1	32	11.	172/2C	27																																													
4.	171/2A	67	12.	180/1	25																																													
5.	172/1B1	30		Total	456																																													
6.	172/1B2	30			Cents																																													
The steps are being taken for substituted service of notice. The above Borrower(s) and / or their Guarantor(s) (whenever applicable) are hereby called upon to make payment of outstanding amount within 60 days from the date of publication of this notice, failing which further steps will be taken after expiry of 60 days from the date of this notice under sub-section (4) of section 13 of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.																																																		
The borrowers attention is invited to provisions of Sub-section (8) of Section 13 of the Act, in respect of time available to redeem the secured assets.																																																		
Date : 16.10.2025 Place : Chennai		AUTHORIZED OFFICER STATE BANK OF INDIA, CRAMC, CHENNAI																																																

The steps are being taken for substituted service of notice. The above Borrower(s) and / or their Guarantor(s) (whenever applicable) are hereby called upon to make payment of outstanding amount within 60 days from the date of publication of this notice, failing which further steps will be taken after expiry of 60 days from the date of this notice under sub-section (4) of section 13 of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

The borrowers attention is invited to provisions of Sub-section (8) of Section 13 of the Act, in respect of time available to redeem the secured assets.

Date : 16.10.2025

Place : Chennai

AUTHORIZED OFFICER

STATE BANK OF INDIA, CRAMC, CHENNAI

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR ANNIE TRADERS PRIVATE LIMITED
OPERATING IN TRADING OF IRON AND STEEL COAL AND ALLIED PRODUCTS AT THIRUVALLUR, CHENNAI.
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Annie Traders Private Limited CIN U51900TN2011PTC083726 PAN AAACA2625E
2. Address of the registered office	No: 1/96, GNT Road, Janapana Chatram, Alinjekkam Post, Thiruvallur, Chennai, Tamil Nadu, India, 600067
3. URL of website	N/A
4. Details of place where majority of fixed assets are located	Can be sought by sending an E-Mail at circannietraderspvt@gmail.com
5. Installed capacity of main products/ services	Can be sought by sending an E-Mail at circannietraderspvt@gmail.com
6. Quantity and value of main products/ services sold in last financial year	Can be sought by sending an E-Mail at circannietraderspvt@gmail.com
7. Number of employees/ workmen	Nil, since the company is not a going concern.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	Can be sought by sending an E-Mail at circannietraderspvt@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending an E-Mail at circannietraderspvt@gmail.com
10. Last date for receipt of expression of interest	01-11-2025
11. Date of issue of provisional list of prospective resolution applicants	11-11-2025
12. Last date for submission of objections to provisional list	16-11-2025
13. Date of issue of final list of prospective resolution applicant	26-11-2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01-12-2025
15. Last date of submission of resolution plans	31-12-2025
16. Process email id to submit EOI	circannietraderspvt@gmail.com

Date: 17-10-2025
Place: Chennai.

K.J.Vinod
Registration No IBBI/IPA-003/ICAI/2020-2021/13451.
AFA No AA3/13451/02/300625/301104 valid up to 30-06-2026
Flat No B-602,Santha Towers , Paruthipattu, Avadi, Chennai, Tamil Nadu PIN 600 071.

CSB Bank PUBLIC NOTICE ON AUCTION OF PLEDGED GOLD ORNAMENTS

The borrower/s in specific and interested bidders in general, are hereby informed that on account of non-repayment of the Banks due by the borrowers as under despite the payment notice and recall/auction notice issued by the Bank, the gold ornaments pledged with the bank security by the respective borrowers for the loan availed by them will be sold in public auction on "as is where is" and "non-recourse" basis through e-auction portal <https://gold.samil.in> on 27th October, 2025 at 10.30 AM. The auction may be adjourned to any other later date at the discretion of the bank upon publication of the same in the Bank's notice board. The borrowers are hereby further inform that the gold ornaments will be disposed of by private sale if the public auction is not successful and if there is a further balance to be recovered thereafter, legal action will be initiated against the borrower/s for recovery of the balance amounts due to the bank. In case of deceased borrower, all conditions will be applicable to legal heirs.

S. No.	Account Name	Client ID	No. of Acc.	Bal. Outstanding as on 15/10/2025	Weight (grams)
KANCHIPURAM					
1	Dharmichand Jain Poonamchand Jain	7764001	005	1,83,230.50	31.30
2	Kalaiaaras Nagaraj	7480134	002	5,30,735.83	85.70
3	Karunanthi Duraisamy	8244921	001	1,96,963.00	66.50
4	Munuganathan Arumugam	7455248	002	6,04,369.00	93.30
5	Oormila Muniyandi	8265441	001	3,38,857.00	56.00
6	Parthiban Kollapuri	4487090	001	2,48,558.00	39.30
7	Ranganathan Ranganathan	7418385	001	3,03,662.56	54.00
8	Rekha Venkatesan	8140333	001	85,879.00	15.20
MYLAPORE					
9	Rameshwaran K Vinitha V	8280688	001	2,00,142.00	38.60
10		8285573	001	2,47,493.00	40.00
MADIPAKKAM					
11	V Padmaja Veeraraghavan C	8280439	001	2,50,490.00	39.60
12		8119979	001	4,15,515.50	7.20
NANGANALLUR					
13	Arunkumar J	7507276	002	5,19,844.00	80.70
14	Muniammalie Pradeep	7747955	001	4,34,129.81	74.90
15		7862113	001	3,45,958.81	62.10
CHITLAPPAKKAM					
16	Manoj Kumar	7670411	001	27,829.19	5.20
17	Raja S	7812899	001	6,81,397.00	108.20
18	Yasotha	1002928	001	57,547.12	9.90
VELACHERY					
19	Elanchezhian T Lingpewaran . S Palani	7755457	001	5,75,670.00	91.20
20		8351586	001	30,466.00	5.00
21		3814918	001	4,79,908.00	79.20
KELAMBAKKAM					
22	Amulu S	4812643	001	3,24,697.75	55.50
23	Chandra Mouli K G	7879335	002	12,24,343.50	209.20
24	Dinakaran V	4736179	001	4,48,043.50	76.80
25	Padmanaban D	8138741	001	96,224.33	16.60
26	Rajeshkumar H	8231152	005	3,21,615.00	70.70
27	Sandeep Rathore	7873934	033	10,25,611.50	200.60
28	Srinivasan M	8264397	001	2,51,932.00	40.00
WEST MAMBALAM					
29	Angammal K Sai Kishore S	8265999	001	3,53,547.00	62.00
30		10001899	001	1,11,341.86	18.10
AMINJIKARAI					
31	R V Antodhasan	3350702	001	8,45,167.40	128.10
JAWAHAR NAGAR - CHENNAI					
32	Duraiamani A	8193995	001	88,321.97	16.90

For more details/account wise information borrowers/interested bidders may contact respective branches and for participating in the auction, please visit/login to the e-auction portal <https://gold.sanki.com>

Tamil Nadu | 17.10.2025

Sd/- Authorized Officer, CSB Bank

